

In the National Company Law Tribunal, Jaipur

IB-746/ ND/2018

TA No. 90/2018

UNDER SECTION 9 OF IBC

In the matter of:

Rajdhani Trading Co.

..... Applicant/Petitioners

VS.

Romesh Power Products Pvt. Ltd.

.....Respondent

Order delivered on 13.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None-appeared

For Respondent(s) : None-appeared

ORDER

In this matter, in view of order dated 06.09.2018, wherein the date of hearing has been fixed as 21.09.2018, it is pointed out by the Bench Officer that the said date is declared holiday, on account of Muharram. In the circumstances, post the matter on 28.09.2018.

Sd-

**(R. Varadharajan)
Member (Judicial)**